

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**ORDER NO. 55**

Dated Guwahati, the 18<sup>th</sup> July, 2022

**In supersession of all previous orders, Hon'ble the Chief Justice has been pleased to order that henceforth, all cases relating to Tax other than Income Tax Appeal will be listed before the Single Bench (Civil Bench-IV)**

By Order,

*sdt*  
**REGISTRAR GENERAL**

**Memo No. HC. III -35/2013/ 3474A /G, Dated Guwahati, the 18<sup>th</sup> July, 2022**  
**Copy to:-**

1. The Registrar (Vigilance/ Judicial/ Administration/ Establishment), Gauhati High Court, Guwahati.
2. The Secretary, Gauhati High Court Legal Services Committee, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.
5. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
6. The President/ Secretary General, Gauhati High Court Bar Association, Guwahati.
7. The President/ General Secretary, Gauhati High Court Advocates' Association, Guwahati.
8. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
9. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
10. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
11. The Asstt. Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
12. The A.O. (Judicial), \_\_\_\_\_ Section, Gauhati High Court, Guwahati.
13. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
14. The P.S. to Hon'ble Mr. /Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
15. The Court Master, Court No \_\_\_\_\_, Gauhati High Court, Guwahati.

  
**REGISTRAR GENERAL**

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